

O.A. 1877/94

24/7/2000

Hon'ble Mr. S.K.I. Naqvi, J.M.
Hon'ble Mr. M.P. Singh, A.M.

No representation. Adjourned
for 11/9/2000.

Mr. S.K.I. Naqvi, J.M.
A.M.

/T. Joshi/

11/9/00

Hon. Mr S.K.I. Naqvi, J.M.
Hon Mr M.P. Singh, A.M.

OR
R.A. not filed
File is Complete
HX Submitted
S.S.L

SO (T) on leave
DR (S) J
6/9

Even on the revised list, no
one for the applicant. Shm Satish
Chaturvedi for the respondents.
The same was position on preceding
date, which ~~shows~~ goes to show that
the applicant has least interest
in the prosecution of the matter.
The O.A. is dismissed in default
accordingly.

Mr. S.K.I. Naqvi, J.M.
A.M.

Mr. M.P. Singh, A.M.

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